ALLOCATION CHART

PROPOSED VOLUME-II

Chapter No.	Proposed Chapter Name	Allocated to Sessions Divisions
Chapter 1	Rules Under the Divorce Act, 1869	Ambala, Bhiwani, Amritsar, Barnala
Chapter 2	Rules under the Special Marriage Act, 1954	Faridabad, Fatehabad, Bathinda, Faridkot
Chapter 3	Rules under the Hindu Marriage Act, 1955	Gurgaon, Hissar, Fatehgarh Sahib, Ferozpur, Chandigarh
Chapter 4	Guardians and Wards	Jind, Jhajjar, Gurdaspur, Hoshiarpur
Chapter 5	Insolvency Proceedings	Kaithal, Karnal, Jalandhar, Ludhiana
Chapter 6 & 7	Probate, Letters of Administration and Succession Certificates & Preservation of Wills	Yamunanagar, Kapurthala, Narnaul, Mansa
Chapter 8	Civil Courts Accounts (Rule 1 to 22)	Mewat at Nuh, Palwal, Sri Muktsar Sahib, Pathankot
	Civil Courts Accounts (Rule 23 to 73 alongwith schedules)	Panchkula, Roopnagar, Patiala, Panipat
	Civil Courts Accounts (Rule 74 to 98 alongwith schedules)	Rewari, Rohtak, Sangrur, Shaheed Bhagat Singh Nagar
Chapter 9	Punjab and Haryana Gram Nyayalayas Rules, 2014	Moga, Sirsa, Sonepat, Kurukshetra